

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 347 /Confdl. /2021
II-2-17/2001 (Pt. IV)

Bilaspur, dated 09 / 04 /2021

Copy of order no. F 1-03/VIII-परि./2002 (Part) dated 08.04.2021 issued by the Under Secretary, Government of Chhattisgarh, Department of Transport, Mantralaya, Mahanadi Bhawan, Nava Raipur, Atal Nagar forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (13) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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- (17) Private Secretary to Registrar ([I. & E. and Vigilance]/ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20) Shri Anand Kumar Singhal, District and Sessions Judge, Bemetara, for information and compliance. **He is directed to take charge at his new place of posting on or before 19.04.2021** and send the handing/taking over charge report to this Registry at the earliest. He is requested that if he is in occupation of Government accommodation, he should vacate the same on or before 19.04.2021 under intimation to this Registry.
- (21) District & Sessions Judge, Balod/ Baloda-Bazar/Balrampur at Ramanujanj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Janjgir-Champa/ Jashpur/ Bemetara/ Bastar (Jagdalpur)/ Koriya (Baikunthpur)/Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Dhamtari/Mahasamund /Kondagaon/ Surajpur/ Korba/ Raigarh /Raipur/ Durg/Bilaspur/Surguja (Ambikapur) for information.
- (22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (25) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (26) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrars (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

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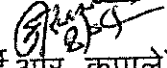
- (30) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ Pension/ Protocol/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(SANTOSH SHARMA)
I/C. REGISTRAR GENERAL

छत्तीसगढ़ शासन
परिवहन विभाग
मंत्रालय,
महानदी भवन, नवा रायपुर अटल नगर
// आदेश //

नवा रायपुर, दिनांक 08/04/2021
क्रमांक एफ 1-03/आठ-परि./2002(पार्ट), छत्तीसगढ़ शासन, विधि और विधायी कार्य
विभाग, मंत्रालय के आदेश क्रमांक 4498/1202/XXI-B/C.G./21, दिनांक 27.03.2021 द्वारा
श्री आनंद कुमार सिंघल, जिला एवं सत्र न्यायाधीश, बेमेतरा की सेवायें परिवहन विभाग को
सौंपी गई हैं। अतः राज्य शासन, एतद्वारा, श्री आनंद कुमार सिंघल को कार्यभार ग्रहण करने
के दिनांक से अस्थायी रूप से, प्रतिनियुक्ति पर, पीठासीन अधिकारी, राज्य परिवहन अपीलीय
अधिकरण, रायपुर में पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से तथा आदेशानुसार,


(ई.आर. कपाले)
अवर सचिव

छ0ग0 शासन, परिवहन विभाग

नवा रायपुर, दि. 08/04/2021

क्रमांक एफ 1-03/आठ-परि./2002(पार्ट),
प्रतिलिपि:-


1. माननीय राज्यपाल महोदय के सचिव, राजभवन सचिवालय, रायपुर,
2. अपर मुख्य सचिव, छत्तीसगढ़ शासन, मुख्यमंत्री सचिवालय, मंत्रालय,
3. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग, मंत्रालय,
4. सचिव, छत्तीसगढ़ शासन, वित्त विभाग, मंत्रालय,
5. सचिव, छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग, मंत्रालय,
6. रजिस्ट्रार जनरल, माननीय उच्च न्यायालय छत्तीसगढ़, बिलासपुर,
7. मान. मंत्री जी के विशेष सहायक, परिवहन विभाग, मंत्रालय, नवा रायपुर,
8. कार्यालय महालेखाकार, छत्तीसगढ़, बलोदाबाजार रोड, रायपुर
9. परिवहन आयक्त, छत्तीसगढ़, इन्द्रावती भवन, नवा रायपुर अटल नगर,
10. श्री आनंद कुमार सिंघल, पीठासीन अधिकारी, राज्य परिवहन अपीलीय अधिकरण,
रायपुर, छ0ग0,
11. आदेश फोल्डर,

_____ की ओर सूचनार्थ/आवश्यक कार्यवाही हेतु प्रेषित ।


अवर सचिव

छ0ग0 शासन, परिवहन विभाग

875/PS/Let(2)
9-4-21


09.4.21

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